

Misc.(J) - 59/2018

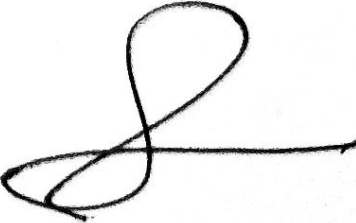
**Dated 16.12.2021**

Petitioner is absent.

O.Ps are represented.

On perusal of case record it appears that the petitioner has been constantly remaining absent since years and because of the indifferent attitude of the petitioner the case has been dragged for long.

It appears that the petitioner albeit file this Misc(J) case but no more interested to proceed with this case, therefore, the Misc(J) Case is dismissed for default of the petitioner.



Munsiff No. 1  
Dibrugarh